

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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IN THE MATTER OF : M/s Navigator Developers Pvt Ltd  
MAIN PETITION NUMBER : CP(IB)/121(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/2100(CHE)/2023

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**ORDER**

Liquidator is represented by Ld. Counsel Mr. Prakul Thadi.

This Application has been filed to take on record the 1<sup>st</sup> Progress report by the Ld. Liquidator.

The same is taken on record subject to all just exceptions.

IA/2100(CHE)/2023 is accordingly **disposed off**.

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(VENKATARAMAN SUBRAMANIAM)  
MEMBER (TECHNICAL)

MS

-sd-

(SANJIV JAIN)  
MEMBER (JUDICIAL)